

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI A.T. WANKHEDE
COURT 57 ADDL SESSIONS JUDGE
Criminal Cause List Dated 25-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE MCOC	100022/2005	The State of Maharashtra Vs Samir Ashok Manik 3	SPP Mr. P.D. Gharat Shejpal Nitin
<u>ARGUMENTS</u>				
2	CRI REV APP	100663/2019	Harpreet Singh Bhagwansingh Sethi-Aplcnt. Vs State of Maharashtra-Khar P. Stn. and Riten Devinder Ghai	Aabad H. H. Ponda
3	CRI REV APP	100733/2019	Badal Bhupatrai Shah - Applicant (Orig. Accused) Vs State of Maharashtra - Sr. P.I. EOW - Cr. Br. Unit III - Respondent	Vinay J. Bhanushali and Govind Ghogare
4	CRI REV APP	100794/2019	Naveen Chandrashekar Tholar- Aplcnt. Vs The State of Maharashtra-Park Site P. Stn.-Respdt.	M. V. Holamagi
5	CRI M A	101816/2019	Naveen Chandrashekar Tholar in MA-1576-19-Aplcnt. Vs The State of Maharashtra-Park Site P. Stn.-Respdt.	M. V. Holamagi
6	CRI REV APP	101390/2019	M/s. Aanchal collection ltd @ MA 3063/19 -- Applicant --Delay condoned Vs M/s. Rudraksha and State of Maharashtra	Auris Legal
<u>HEARING</u>				
7	CRI APPEAL	100466/2019	Prashant Bhai H. Rai @ MA 1431-19 @ BA 1394-19 - Appellant (Org. Accused) Vs M/s. Suresh Handlooms - Respondent	Chetan Pawar
<u>EVIDENCE PART HEARD</u>				

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S.No.	Case Type	Case No.	Title	Name of Advocate
8	SPL CASE MCOC	100006/2019	CBI Vs RAJENDRA SADASHIV NIKALJE @ CHHOTA RAJAN @ NANA @ SETH @ SIR	pp
<u>APPEARANCE</u>				
9	CRI APPEAL	100678/2019	Ashok Manghandas Valecha @ MA 2207-19 @ BA 2178-19 - Appellant (Org. Accused) Vs M/s. Leelaz Jewels Pvt. Ltd. and The State of Maharashtra - Respondent	Vivek Chauhan and Huma Shaikh
10	REMAND APPLN MCOC	100614/2020	DAHISAR P.STN Vs SAJID ABDUL AJIJ SHAIKH @BADA SAJID	
<u>REPORT</u>				
11	CRI APPEAL	100774/2019	Parthesh Developers - Appellant Vs Gurumukh Aidasani and The State of Maharashtra - Respondent	Arpan Rajput
<u>REPORT OF NOTICE</u>				
12	CRI REV APP	100318/2019	Baman Keki Mehta - Applicant (Org. Complainant) Vs Jitendra Sahu and The State of Maharashtra - Respondent	Kanchan Pamnani
<u>CROSS-EXAMINATION</u>				
13	SPL CASE MCOC	100018/2018	KALWA POLICE STATION Vs SATISH SAKHARAM MANGLE AND ORS.02	SPP Sangita Phad Advocate M. B. Shirsat